

SU PR EME COUR T OF I N D I A  
RECORD OF PROCEEDINGS

Petition(s) for Special Leave to Appeal (Civil) No(s).14623/2009

(From the judgement and order dated 13/01/2009 in WA No.1008/2006  
of the HIGH COURT OF KERALA AT ERNAKULAM)

REGISTERING AUTHORITY & ANR.

Petitioner(s)

VERSUS

K.V.P.SHIPPING AGENCIES PVT.LTD.

Respondent(s)

(With prayer for interim relief and office report)

Date: 17/07/2009 This Petition was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE S.H. KAPADIA  
HON'BLE MR. JUSTICE AFTAB ALAM

For Petitioner(s)

Mr. P.V. Dinesh,Adv.

For Respondent(s)

UPON hearing counsel the Court made the following  
ORDER

Issue notice.

Tag with Entry Tax matters.

(N. ANNAPURNA)  
COURT MASTER

(MADHU SAXENA)  
COURT MASTER